

(a) whether the Government have conducted any study to know the efficacy of drug policy and price control system to check the undue profits by the drug manufacturing companies and to increase production and availability of life saving drugs at a cheaper price;

(b) if so, the details thereof alongwith the implementation of drug policy and price control system and lacuna found therein; and

(c) the steps proposed to be taken by the Government in this regard?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF FOOD AND CONSUMER AFFAIRS (SARDAR SURJIT SINGH BARNALA): (a) No, Sir.

(b) and (c) Do not arise.

#### **Misuse of Grants by N.G.Os.**

\*191. PROF. P.J. KURIEN:  
DR. T. SUBBARAMI REDDY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the fund allocated to Non-Government Organisations during 1998, State-wise;

(b) whether the Government are aware that at least 40 Non-Government Organisations have been receiving grants from the Government by adopting fraudulent ways including forging of signatures of senior State Government Officials;

(c) if so, the details of those organisations and the money involved in such cases, State-wise; and

(d) the action taken by the Government against those organisations?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) A Statement-I is attached herewith.

(b) to (d) Instances have come to notice where certain NGOs have indulged in misutilisation of funds released by this Ministry or have sent fake recommendatory letter from State Governments. In such cases, after due verification, further release of grant is stopped and the State Governments are asked to take appropriate action against the NGO. Statement-II showing the names of organisations in whose case requests for Grants-in-aid have been refused or further releases suspended on various grounds is enclosed herewith.

#### **Statement I**

*Statement showing the funds released to Non-Governmental Organisations, State-wise, during 1997-98, and 1998-99 (upto Feb. 1999)*

(Rs. in lakhs)

S.No.	Name of the State/UT	Amount released to N.G.Os.	
		1997-98	1998-99 (upto Feb. 1999)
1	2	3	4
1.	Andhra Pradesh	994.47	1066.68
2.	Arunachal Pradesh	112.05	138.15
3.	Assam	27.84	66.94
4.	Bihar	332.31	222.45

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1	2	3	4
5.	Chandigarh	8.94	9.97
6.	Dadra & Nagar Haveli	15.96	7.50
7.	Delhi	572.30	1165.98
8.	Goa	16.87	9.31
9.	Gujarat	159.34	182.03
10.	Haryana	241.51	252.68
11.	Himachal Pradesh	12.25	20.34
12.	Jammu & Kashmir	19.28	76.35
13.	Karnataka	466.44	354.98
14.	Kerala	363.61	325.43
15.	Manipur	143.76	330.05
16.	Madhya Pradesh	187.36	254.39
17.	Maharashtra	255.01	344.65
18.	Mizoram	49.55	65.36
19.	Meghalaya	127.62	114.29
20.	Nagaland	22.18	44.15

1	2	3	4
21.	Orissa	442.39	680.83
22.	Pondicherry	10.82	14.84
23.	Punjab	119.62	242.85
24.	Rajashtan	353.73	424.85
25.	Sikkim	2.06	—
26.	Tamil Nadu	365.41	301.23
27.	Tripura	28.68	43.14
28.	Uttar Pradesh	847.41	1349.74
29.	West bengal	627.05	776.65

**Statement II**

*Statement showing the names of organisations in whose case requests for Grants-in-aid have been refused or further releases suspended on various grounds*

S.No.	Name of the organisation	Reasons/Remarks
1	2	3

**ANDHRA PRADESH**

1.	Mass Eudcational development Society, Punganuru, Distt. Chittoor	Foreged signature. State Government investigating the matter.
2.	Mallikarjuna Seva Samiti, Distt. Chittoor	—do—
3.	Vijayapuram Praja Seva Samiti, Vijayapuram, Distt. Chittoor	—do—

1	2	3
4.	Vasavya Mahila Mandali, Vijayawada	Mis-utilisation of funds. Matter under investigation.
5.	Pragathi Youth Sangham, Guntur	Blacklisted by CAPART
6.	Indira Priyadarsini Mahila Mandal, Guntur	—do—
7.	Shri Subramaneswari Mahila Mandali, Guntur	Complaint under investigation.
8.	Praja Abyudaya Seva Samithi, Chittoor	—do—
BIHAR		
1.	Indira Gandhi Samaj Sevashram, Patna	Blacklisted by CAPART
2.	Institute for National Development, Integration and Awareness, Kankarbagh, Patna	Fake recommendatory letter of State Government.
3.	Gramin Bal Vanita Vikas Niketan, Korawah, Distt. Nalanda.	—do—
4.	The Women's Relief & Welfare Society, Vidyapuri, Lohia Nagar, Patna.	—do—
5.	Vananchal Vikas Sevashram, Sahebganj.	—do—
6.	Navin Bharatiya Pratishthan, Balughat, Muzaffarpur	—do—
7.	Indira Gandhi Samaj Sevashram, Patna	—do—

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1	2	3
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8. Pandit Bachan Pandey Mahila Vikas Sansthan, Gopalganj

Misutilisation of funds/ misrepresentation of facts. State Government asked to recover the grants released and seize assets.

9. Gulab Singh Mahila Evam Bal Kalyan Sangh, Rukundipur, Daraunda, Siwan

—do—

10. All-India Santhal Welfare & Cultural Society, Sahebaganj (Regd. Office: New Delhi).

Fake recommendatory letter of State Govt.

## DELHI

1. Sushma Siksha Samiti

Adverse Inspection Report

## HARYANA

1. Kamala Mahila Evam Bal Kalyan Samiti, Haryana

Criminal case registered by Haryana Police. Report awaited.

## HIMACHAL PRADESH

1. Manav Kalyan Kendra, Salogora, Solan

Adverse Inspection Report.

## KARNATAKA

1. Bhanu Educational Society.

Adverse Inspection Report.

## MADHYA PRADESH

1. Mahila Parishad, Morena.

Complaint received. State Government requested to investigate.

## MAHARASHTRA

1. Padamshree Annasaheb Jadhav Bharatiya Samaj Unnai Mandal, Thane.

Misutilisation of funds. State Government requested to investigate.

2. Shahid Abdul Hameed Education Institute, Dherwaha, Khatipura, Yuvatmal.

Misutilisation of Funds/ Misrepresentation of facts. State Government asked to recover grants and seize assets.

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1	2	3
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**NAGALAND**

- |    |  |   |
|----|--|---|
| 1. | Nagaland Progressive Society, Dimapur.     | Fake recommendatory letter. Black-listed. |
| 2. | Tribal Welfare Society, Diphupar, Dimapur. | —do—                                      |

**ORISSA**

- |    |   |   |
|----|---|---|
| 1. | Association of Moral Guide & Service to Poor, P.O./Distt. Nayagarh. | Misutilisation of funds/ misrepresentation of facts. State Government asked to recover grants and seize assets. |
|----|---|---|

**RAJASTHAN**

- |    |   |                       |
|----|---|-----------------------|
| 1. | Asha Bal Mandir Shiksha Samiti, B. Krishnapuri, Jaipur. | —do—                  |
| 2. | S.L. Adarsh Vidyalaya Samiti, Rajasthan                 | Blacklisted by CAPART |

**SIKKIM**

- |    |                               |  |
|----|-------------------------------|--|
| 1. | Shradha, Pakyong East, Sikkim | Misrepresentation of facts/ Misutilisation of Funds. State Government asked to recover grants released and seize assets. |
|----|-------------------------------|--|

**TAMIL NADU**

- |    |   |      |
|----|---|------|
| 1. | Social Welfare Society, Tittagudi, South Arcot Distt. | —do— |
|----|---|------|

**UTTAR PRADESH**

- |    |   |  |
|----|---|--|
| 1. | Akhil Bharatiya Samaj Kalyan Prathisthan, Swea Puri, Deoria | Misutilisation of funds/ Misrepresentation of facts. State Government asked to recover the grants released and seize assets. |
|----|---|--|

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1	2	3
2.	Sarvodaya Gram Avam Mahila Vikas Sansthan, Milak, Rampur	Misutilisation of funds/Misrepresentation of facts. State Govt. asked to recover the grants released and seize assets
3.	Ambedkar Shiksha Prasarak Samiti, Nichlaul, Maharajganj	Forged recommendatory letter of State Government. Blacklisted.
4.	Taradevi Shiksha Samiti, Deoria	Blacklisted by CAPART
5.	Jan Jagran Parishad, Allahabad	—do—
6.	Bharatiya Samajothan Seva Sanstha, Deoria	Averse report from State Government.
7.	Banjara Vikash Parishad, Aligarh	Blacklisted by CAPART
8.	Sanskrit Bhasha Vikas Parishad, Deoria	Adverse report from State Government.
9.	Gram Seva Sansthan, Deoria	—do—
10.	Adarsh Janta Shiksha Samiti, Allahabad.	—do—
11.	Urmila Samaj Kalyan, Hardoi	—do—
12.	International Buddha Education Institute, Hapur.	Complaint and adverse report
13.	Samaj Kalyan Seva Samiti, Maharajganj	Complaint of forged recommendatory letter.
14.	Kapil Bal Evam Mahila Sewa Sansthan, Basti.	—do—
15.	Samaj Kalyan Shiksha Samiti, Deoria.	Compliant against the organisation.
16.	New Public School Samiti, Daliganj, Lucknow.	Complaint of misuse of funds. State Government requested to investigate.
17.	Samaj Kalyan Seva Samiti, Faizabad Road, Lucknow.	Forged recommendatory letter of State Government.

1	2	3
18.	Gramin Samajothan Sewa Sansthan, Lucknow	Forged recommendatory letter of State Government.
19.	Akhil Bhartiya Samaj Kalyan Evam Mahila Vikas Seva Sansthan, Distt. Maharajganj	—do—
20.	Shri Ma Durgajee Grameen Seva Sansthan, Sant Kabir Nagar	—do—
21.	Manava Kalyan Seva Sansthan, Lucknow.	—do—

## WEST BENGAL

1.	Haldia Samaj Kalyan Parishad, Midnapore.	Complaint received. Under investigation.
2.	Seulipur Udayan Club, Bhagwanpur, Midnapore.	—do—
3.	Satya Bharti, P.O. Nbagram, Hooghly.	—do—
4.	Bhagra Diamond Club	Adverse Inspection Report.
5.	Shishu Manzil, Calcutta.	—do—

[Translation] *Food & Consumer Affairs*

**Export of Onion**

\*192 DR. SUSHIL INDORA: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government have recently allowed the export of onion;

(b) if so, the details thereof;

(c) the names of the agencies allowed to export onion alongwith quantity thereof;

(d) whether any assessment of the price of onion has been taken into consideration before deciding the export of onion; and

(e) if so, the present price of onion in the country and the price after allowing the export of onion?

THE MINISTER OF CHEMICALS AND FERTILISERS  
AND MINISTER OF FOOD AND CONSUMER AFFAIRS